

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**Appeal No. 10 of 2016 &
IA No. 15 of 2016**

Dated : 3rd October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**The Chairman, Himachal Pradesh State Electricity Board Ltd. ... Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Sandeep Rajpurohit
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

List the matter for further hearing on **22.10.2016 (Saturday) at 11.00 a.m.** In the meantime, Central Electricity Regulatory Commission may file an affidavit in reply to the affidavit of Mr. Suneel Grover, Chief Engineer of the appellant company.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt